

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:599
ANSWERED ON:26.07.2000
RECHARGE OF GROUND WATER
SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any comprehensive action plan has been launched to deal squarely with water security due to persistent decline in ground water table due to scarce rain and persistent Inter-State Water disputes;
- (b) whether recharging wells and ground water sources with rain harvesting has been considered integral part of such plan; and
- (c) if so, the steps taken to promote such recharging on a nation-wise scale?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BJOYA CHAKRAVARTY)

(a) to (c) Water being a State subject, it is primarily the responsibility of the concerned State Governments to plan, finance and execute schemes for augmenting water resources. However, various programmes of the Central Government for water conservation and augmenting ground water resources are indicated below:-

1. Implementation of Central Sector Scheme on Studies on Artificial Recharge of Ground Water in the country at an estimated cost of Rs.25.00 crore. The results of the scheme have been found to be very encouraging. Recharging wells and rain water harvesting are integral part of this scheme.
2. National Watershed Development Project for Rainfed Areas (NWDPR)
3. Soil Conservation in the Catchment of River Valley Project.
4. Integrated Watershed Management in the Catchment of Flood Prone Rivers (FPR)
5. Watershed Development Project for control of shifting Cultivation Area (WDPSCA) in North-Eastern India.
6. Drought Prone Area Programme (DPAP)
7. Desert Development Programme (DDP)
8. Integrated Wasteland Development Project (IWDP) These programmes are implemented nation-wide.